

प्रतिरक्षा मंत्री (श्री यशवन्तराव
बम्हाण) : (क) तथा (ख) सूचना एकत्रित
की जा रही है, और प्राप्त होते ही सभा-
पटल पर रख दी जायगी।

Republic Day Parade

873. { Shri Harish Chandra
Mathur:
Srimati Savitri Nigam:
Shri M. L. Dwivedi:

Will the Minister of Defence be pleased to state:

(a) whether Republic Day Parade went off according to plan and schedule; and

(b) the improvement, if any, Government propose to introduce in future?

The Minister of Defence (Shri Y B. Chavan): (a) Generally speaking, the parade went off according to plan and schedule. However, due to lack of training, some of the civil groups were unable to march in regular lines and as a result there was some disorganisation in the latter part of the parade.

(b) The improvement will depend upon the pattern of the Republic Day Parade. The pattern of the next year's Parade has not yet been decided.

12 hrs.

PAPERS LAID ON THE TABLE

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:

- (i) Supplementary Statement No. III.—Third Session, 1962-63

(Third Lok Sabha) [Placed in Library, see No. LT-971/63].

- (ii) Supplementary Statement No. V.—Second Session, 1962 (Third Lok Sabha). [Placed in the Library, see No. LT-972/63].

- (iii) Supplementary Statement No. VIII.—First Session, 1962 (Third Lok Sabha). [Placed in Library, see No. LT-973/63]

- (iv) Supplementary Statement No. X.—Fourteenth Session, 1961 (Second Lok Sabha). [Placed in Library, see No. LT-974/63].

COAL MINES PITHEAD BATH (AMENDMENT) RULES

The Deputy Minister in the Ministry of Labour and Employment (Shri K. K. Malviya): I beg to lay on the Table a copy of the Coal Mines Pithead Bath (Amendment) Rules, 1963, published in Notification No. G.S.R. 197, dated the 2nd February, 1963, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library, see No. LT-975/63].

12.02 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that in accordance with the order of discussion and voting of demands for grants for different Ministries and Departments announced by me on the 8th March, 1963, Government Business for the week commencing 18th March will consist of discussion and voting of demands for grants in respect of the—

- (1) External Affairs.
- (2) Food and Agriculture.
- (3) Information and Broadcasting.
- (4) Education.